

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P.(IB)-532(MB)/2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

NAME OF THE PARTIES: - Bizgo India Private Limited

APPEARANCES: -

FOR OPERATIONAL CREDITOR : Mr. Sunil A. Vyas a/w Mr. Deep
Morabia i/b Fox Mandal &
Associates, Advocates

FOR CORPORATE DEBTOR : Absent.

Section: 10 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

Counsel for the Applicant is directed to issue Notice to the
Creditors as indicated at Ex.M of the Petition. List this matter for
hearing on **21.04.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)